

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 28.06.2012

The meeting No.12/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 28.06.2012 in Room No.110 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.10/AM-13 dated 14.06.2012 and Meeting No.11/AM-13 dated 21.06.2012 were ratified. The agenda for meeting No.12/AM-13 dated 28.06.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 12/84-ALC3/2012

MEETING DATE : 28.06.2012

	Case No.:1/8/84-ALC3/2012	Party Name: PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:12/84-ALC3/2012 28.06.2012	Status: Approved
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/36/2012-13/Hosy., dated 27.06.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Moon Pillow inlet/cover Size-79 cmsX38 cms.	46,000 Nos.	Processed man made knitted Spandex fabric 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%, width-160 cms.	14,900 Sq, meter
			Processed man made 85% Polyester, 15% Polyamide Microplus dyed fabric, GSM-270+/-10%, width-160 cms.	14,900 Sq, meter
2.	Nursing Pillow cover type 510s, Size-42 cms X 158 cms.	4500 Nos.	Processed man made 100% Polyester Microplush dyed fabric, GSM-260+/-10%, width-160 cms.	6048 Sq, meter
3.	Nursing Pillow cover type 510s, Size-42 cms X 158 cms.	500 Nos.	Processed man made knitted Spandex fabric 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%, width-160 cms.	336 Sq, meter
			Processed man made 85% Polyester, 15% Polyamide Microplus dyed fabric, GSM-270+/-10%, width-160 cms.	336 Sq, meter
4.	Neck Pillow Inlet (small), size-53 cms X 21 cms.	300 Nos.	Processed man made knitted Spandex fabric 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%, width-160 cms.	43.5 Sq, meter

			Processed man made 85% Polyester, 15% Polyamide Microplus dyed fabric, GSM-270+/-10%, width-160 cms.	43.5 Sq. meter
5.	Pillow Inlet/Cover, Size-75 cms.X40 cms.	300 Nos.	Processed man made knitted Spandex fabric 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%, width-160 cms.	90 Sq, meter
			Processed man made 85% Polyester, 15% Polyamide Microplus dyed fabric, GSM-270+/-10%, width-160 cms.	90 Sq. meter
6.	Nursing Pillow Inlet/Cover 570, Size-63 cms X 21 cms.	80 Nos.	Processed man made 100% Polyester Microplush dyed fabric, GSM-260+/-10%, width-160 cms.	43 Sq. meter
7.	Nursing Pillow Inlet/Cover 570, Size-63 cms X 21 cms.	500 Nos.	Processed man made knitted Spandex fabric 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%, width-160 cms.	127 Sq, meter
			Processed man made 85% Polyester, 15% Polyamide Microplus dyed fabric, GSM-270+/-10%, width-160 cms.	127 Sq. meter
8.	Nursing Pillow Cover 510M, Size-75 cms X 33 cms.	80 Nos.	Processed man made 100% Polyester Microplush dyed fabric, GSM-260+/-10%, width-160 cms.	80 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

2		JUTE PRODUCTS (P) LTD.	28.06.2012	Deferred
	HQ File :01/84/050/00047/AM13/	RLA File :02/24/040/00248/AM12/	Lic.No/Date:0210175961 29.03.2012	Defer Date:26.07.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, accountability details, composition of end product, complete justification and technical person to explain the case. The case stands for re-listing on 26.07.2012.			

3	Case No.:8/8/84-ALC3/2012	Party Name: KANPUR PLASTIPACK LTD	Meet No/Date:12/84-ALC3/2012 28.06.2012	Status: Approved
	HQ File :01/84/050/00035/AM13/	RLA File :06/24/040/00073/AM12/	Lic.No/Date:0610026436 29.03.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that a similar case was considered by NC in its meeting No.23/AM-12 held on 08.09.2011. Therefore, the Committee has decided that R.A. may decide this case, as repeat case, on the basis of earlier decision of NC meeting held on 08.09.2011 as per para 4.7.1(b) of Hand Book of Procedure 2009-2014 (VolI).			

4	Case No.:7/8/84-ALC3/2012	Party Name: LAXMI FABRICS	Meet No/Date:12/84-ALC3/2012 28.06.2012	Status: Rejected
	HQ File :01/84/050/00034/AM13/	RLA File :07/24/040/00488/AM12/	Lic.No/Date:0710087472 03.04.2012	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has proposed import and export the same item i.e. Natural Silk Fabric. Natural Silk Fabric (Raw) cannot be dyed or printed. GSM of the import/export item has also not mentioned by the applicant. As such, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

5	Case No.:11/8/84-ALC3/2012	Party Name: GAJANANYA SILK FABRICS	Meet No/Date:12/84-ALC3/2012 28.06.2012	Status: Rejected
	HQ File :01/84/050/00038/AM13/	RLA File :07/24/040/00005/AM13/	Lic.No/Date:0710087700 16.04.2012	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has proposed import and export the same item i.e. Natural Silk Fabric. Natural Silk Fabric (Raw) cannot be dyed or printed. As such, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

6	Case No.:12/8/84-ALC3/2012	Party Name: NATRAJ INTER WOVEN LABELS MFG CO	Meet No/Date:12/84-ALC3/2012 28.06.2012	Status: Rejected
	HQ File :01/84/050/00039/AM13/	RLA File :07/24/040/00021/AM13/	Lic.No/Date:0710087725 16.04.2012	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has proposed import and export the same item i.e. Natural Silk Fabric. Natural Silk Fabric (Raw) cannot be dyed or printed. As such, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

7	Case No.:6/8/84-ALC3/2012	Party Name: MAGSONS EXPORTS	Meet No/Date:12/84-ALC3/2012 28.06.2012	Status: Rejected
	HQ File :01/84/050/00033/AM13/	RLA File :05/24/040/00010/AM13/	Lic.No/Date:0510322535 19.04.2012	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not replied information/details called for vide DC (MSME) letter dated 08.06.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

MANUAL AGENDA CASES

(8)

Case No.262	M/s Integrated Defence Products Pvt. Ltd., Kanpur
NC 12/AM-13, dt.28.06.2012	File No.01/84/50/342/AM-11/DES-V
Re-fixation of norms of Advance Authorization No.0610019946 dated 03.11.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Harish Bajaj, Manager, present before the NC on behalf of the firm. Mr. Bajaj explained the details of the case before the Committee. The Committee observed that applicant firm has not given the CAD, measurement, size of the export product. Therefore, the Committee asked the representative of the firm to send the above information to this Department. On receipt of the same, this case may be transfer to DES-IV (Norms Committee-IV) for their consideration and necessary action as ad-hoc norms of Resin items are being dealt by them.

(9)

Case No.263	M/s Advance Syntex Pvt. Ltd., Vadodara
NC 12/AM-13, dt.28.06.2012	File No.01/84/50/286/AM-12/DES-V
Ratification of Advance Authorisation No.3410032103 dated 04.11.2011 under para 4.7 of HBP.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the NC meeting held on 17.05.2012, the Committee suggested the representative of applicant firm to approach the Customs Classification Committee to get the classification of export product and after classification of the export product, the applicant firm may approach the concerned Norms Committee for the fixation of norms for export product. The case was re-listed for 28.06.2012. No inputs

were received from the applicant firm upto 28.06.2012. Therefore, the Committee has decided to further defer the case for re-listing on 9.08.2012.

(10)

Case No.264	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi
NC 12/AM-13, dt.28.06.2012	File No.01/84/50/51/AM-12/DES-V
Request for the amendment in Advance Authorisation No. 0510291535 dated 25.05.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/38/2012-13/Hosy., dated 27.06.2012 as detailed below:-

No	Export Item	Export Qty.	Import item	Qty. allowed	
1.	Infant Top made of 100% Polyester solid dyed woven fabric GSM-68+/-10% with 100% Polyester knit solid dyed fabric, GSM-40+/-10% (Style No. 868617)	3120 Pcs	100% Polyester solid dyed woven fabric GSM-68+/-10%	0.83	Sq meter per piece
			100% Polyester knitted solid dyed fabric, GSM-40+/-10%	0.10	Sq meter per piece
2.	Girls Top made of 100% Polyester solid dyed woven fabric, GSM-68+/-10% with 100% Polyester knit solid dyed fabric GSM-40+/-10% (Style No. 868617)	19465 Pcs	100% polyester solid dyed woven fabric GSM-68+/-10%	0.91	Sq meter per piece
			100% polyester knitted solid dyed fabric, GSM-40+/-10%	0.11	Sq meter per piece
3.	Infant skirts made of 100% Polyester solid dyed woven fabric, GSM-68+/-10% with	1922 Pcs	100% Polyester solid dyed woven fabric GSM-68+/-10%	1.50	Sq meter per piece

	Indian lining (Style N0. 868618)				
4.	Girls skirts made of 100% Polyester solid dyed woven fabric, GSM-68+/-10% with Indian lining (Style No. 868618)	6128 Pcs	100% Polyester solid dyed woven fabric GSM-68+/-10%	1.64 meter per piece	Sq per
5	Infant dress made of 100% Polyester solid dyed woven fabric, GSM-143+/-10% with Trims fabric, 100% Polyester knit fabric, GSM-40+/-10% & lining 100% Polyester woven lining, GSM-90+/-10%(Style No. 868645/863379)	4236 Pcs	100% Polyester solid dyed woven fabric, GSM-143+/-10%	1.27 meter per piece	Sq per
			Trim Fabric:100% Polyester knitted solid dyed fabric, GSM-40+/-10%	1.32 meter per piece	Sq per
			Lining:100% Polyester woven fabric, GSM-90+/-10%	0.84 meter per piece	Sq per
6	Girls dress made from 100% Polyester solid dyed woven fabric, GSM-143+/-10% with trims fabric 100% Polyester Knit fabric, GSM-40+/-10% & lining: 100 % Polyester woven lining, GSM-90+/-10% (Style No. 868645/863379)	19374 Pcs	100% Polyester solid dyed woven fabric, GSM-143+/-10%	1.39 meter per piece	Sq per
			Trim Fabric:100% Polyester knitted solid dyed fabric, GSM-40+/-10%	1.45 meter per piece	Sq per
			Lining:100% Polyester woven lining, GSM-90+/-10%	1.04 meter per piece	Sq per

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.265	M/s Arvind Mills, Bangalore
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/143/AM-12/DES-V

Ratification of input output norms against Advance Authorization No.0710080779 dated 20.07.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification/explanation as well as CAD/CAM and technical person to explain the case. The case stands for re-listing on 26.07.2012.

(12)

Case No.266	M/s Aliza Exports Pvt. Ltd., Kanpur
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/385/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0610025211 dated 23.12.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in two earlier occasions for Advance Licence No.0610019695 dated 12.11.2010 considered in NC meeting held on 13.01.2011 and Advance Licence No.0610021645 dated 19.04.2011 considered in NC meeting held on 24.11.2011, import quantity was allowed in meters. It appears that there may be typographical errors in recording the minutes of the said meetings. Accordingly, in view of this, Committee has decided to review the norms togetherwith the current application, design of harness and to work out the weight of one set of harness consisting of 17 pcs. as well as weight of various corresponding inputs, it can be work out what is the linear make depending upon the width of the import item, which may be different in each of the 17 pcs. Without such consumption, it is not possible to work out the requirement of import items. In view of this, the Committee has decided to call the applicant firm for personal hearing before NC alongwith detailed justification of 17 pcs., drawing/design, thickness, GSM, justification of weight of coating and technical person to explain the case. The case stands for re-listing on 09.08.2012.

(13)

Case No.267	M/s CAPTEC, Chennai
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/178/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0410135073 dated 26.03.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given description of export product. It is not clear how the requirement of fabric has been worked out. The Committee also observed that the GSM of import item, size of zipper, width of zipper, technical characteristics of zipper, zipper number, whether the zipper is in roll form or ready to use form, weight of end product in KG term are not available in the application. In view of above,

the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(14)

Case No.268	M/s. Frontier Textiles Pvt. Ltd., Kolkata.
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/326/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0210167259 dated 03.10.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/35/2012-13/Hosy., dated 27.06.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Industrial Workwear-Jacket made from Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, Colour: Orange & Navy, Style: Electric Series.	300 Nos.	Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Orange --(4131.00 meter)	1.95 Sq. meter per piece
			Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Navy --(260.10 meter)	1.07 Sq. meter per piece
2.	Industrial Workwear-Trousers made from Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, Colour: Orange & Navy, Style: Electric Series.	300 Nos.	Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Orange --(596.70 meter)	2.90 Sq. meter per piece
			Kernal mixture U Guard fabric (code-4999 BKJR), GSM-	0.40 Sq. meter per piece

			240+/-5%, width-148 cms., Colour: Navy --(91.80 meter)	
3.	Industrial Workwear-Bib Trousers made from Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, Colour: Orange & Navy, Style: Electric Series.	100 Nos.	Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Orange --(219.30 meter)	2.36 Sq. meter per piece
			Kernal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Navy --(51.00 meter)	0.70 Sq. meter per piece
4.	Industrial Workwear-Shorts made from 20% Cotton 80% Polyester fabric, GSM-240+/-5%, Colour: Orange, Style: Hi-Vis Series.	1500 Nos.	20% Cotton 80% Polyester fabric, GSM-240+/-5%, width-158 cms., Colour: Orange --(1606.50 meter)	1.39 Sq. meter per piece
5.	Industrial Workwear-Trousers made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange/Grey, Style: Hi-Vis Series.	3700 Nos.	33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Orange --(4717.50 meter)	1.74 Sq. meter per piece
			33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Grey --(2075.70 meter)	0.75 Sq. meter per piece
6.	Industrial Workwear-Bib Trousers made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange/Grey, Style: Hi-Vis Series.	1800 Nos.	33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Orange --(2937.60 meter)	2.36 Sq. meter per piece
			33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-	0.70 Sq. meter per piece

			158 cms., Colour: Grey -- (1009.80 meter)	
7.	Industrial Workwear-Jacket made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange/Grey, Style No.: Hi-Vis Series.	3000 Nos.	33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Orange -- (4131.00 meter)	1.98 Sq. meter per piece
			33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Grey -- (2601.00 meter)	1.10 Sq. meter per piece
8.	Industrial Workwear-Overall made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange, Style No.: Hi-Vis Series.	50 Nos.	33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Orange -- (153.00 meter)	4.51 Sq. meter per piece
9.	Industrial Workwear-Vests made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange/Grey, Style No.: Hi-Vis Series.	60 Nos.	33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Orange -- (76.50 meter)	1.90 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.269	M/s Howrah Mills Company Ltd., Howrah
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/396/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0210173034 dated 25.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Rot proof jute hessian bags-63051030/Rot proof sacking jute bags-63051040/Rot proof jute hessian cloth-53101013/ Rot proof sacking jute cloth-53101014	308.000 M.T.	Compsole (Copper Ammonium Carbonate Complex, Ammonium Hydroxide)-16 Tote Bins	3.08 M.T. (@ 1% of weight of export product)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.270	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/208/AM-11/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264384 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to fabric width (94 inches) and placement of width (breath of sham), the Committee works out the higher requirement of fabric for the export product. Accordingly, after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Duvet cover size 88" X 92" made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Duvet Cover)	1 pc.	75% cotton 25% silk woven fabric, GSM-172+/-10%	12.07 sq. meter per piece.
2.	Duvet cover size 110" X 92"	1 pc.	75% cotton 25% silk woven	14.13 sq.

	made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Duvet Cover)		fabric, GSM-172+/-10%	meter per piece.
3.	Sham size 20''X27'' made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Sham)	1 pc.	75% cotton 25% silk woven fabric, GSM-172+/-10%	1.04 sq. meter per piece.
4.	Sham size 20''X36'' made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Sham)	1 pc.	75% cotton 25% silk woven fabric, GSM-172+/-10%	1.323 sq. meter per piece.
5.	Sham size 26''X26'' made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Sham)	1 pc.	75% cotton 25% silk woven fabric, GSM-172+/-10%	1.329 sq. meter per piece.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.271	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/256/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264384 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Accordingly, Committee as per report given by Northern India Textile Research Association, there is additional cutting wastage agreed to for the garment and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Duvet cover size 106''X92'' with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Duvet cover.	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	15.309 Sq. meter per piece
2.	Duvet cover size 90''X92'' with bag made from 100% Linen washed woven fabric, GSM-180+/-10% Style Name: TOB Duvet cover.	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	13.18 Sq. meter per piece
3.	Duvet cover size 70''X92'' with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Duvet cover.	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	10.46 Sq. meter per piece
4.	Sham cover size 14''X22'' with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover.	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	0.94 Sq. meter per piece
5.	Sham cover size 26''X26'' with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover.	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	1.87 Sq. meter per piece
6.	Sham cover size 20''X34'' with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover.	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	1.74 Sq. meter per piece
7.	Sham cover size 20''X28'' with bag	1 pc.	100% Linen washed	1.53 Sq.

	made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover.		woven fabric, GSM-180+/-10%	meter per piece
8.	Bag size 6''X15'' made from 100% Linen washed woven fabric, GSM-180+/-10%	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	0.21 Sq. meter per piece
9.	Bag size 11''X21'' made from 100% Linen washed woven fabric, GSM-180+/-10%	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	0.47 Sq. meter per piece
10.	Bed skirt size 76''X79''X15'' made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	3.94 Sq. meter per piece
11.	Bed skirt size 72''X84''X15'' made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	4.01 Sq. meter per piece
12.	Bed skirt size 52''X73''X15'' made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	3.25 Sq. meter per piece
13.	Bed skirt size 58''X79''X15'' made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	3.66 Sq. meter per piece
14.	Bed skirt size 37''X73''X15'' made	1 pc.	100% Linen washed	3.05 Sq.

	from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt		woven fabric, GSM-180+/-10%	meter per piece
15.	Shower curtain size 72"X72" made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen Shower Curtain	1 pc.	100% Linen washed woven fabric, GSM-180+/-10%	4.39 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.272	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/206/AM-11/DES-V
Fixation of input output norms for Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Children (Girls) set consisting of girls legging, Body made out of 100% Polyester dyed Georgette woven fabric, GSM-65+/-10%, Frill made out of 100% Polyester dyed Chiffon woven fabric, GSM-75+/-10% Legging made out of 90% Polyester 10% Spandex dyed knitted fabric,	1 pc.	100% Polyester dyed Georgette woven fabric, GSM-65+/-10%, width-58"	2.49 Sq. meter per piece
			100% Polyester dyed Chiffon woven fabric, GSM-75+/-10%, width-58"	0.59 Sq. meter per piece
			90% Polyester 10% Spandex dyed knitted fabric, GSM-300+/-10%	0.75 Sq. meter per piece

	GSM-300+/-10%			
	Style No.MNS-T74-10-13			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.273	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/303/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain presented the sample and explained the details of the case before the Committee. The Committee observed that dress has peculiar make wherein bottom of the garment is made from shell fabric stitched with gathering. Accordingly, Committee as per CAD, sample and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies dress with lining Shell: Made of 100% silk printed woven fabric, GSM:50(+/-10%) Lining: Made of 100% Polyester woven fabric, GSM:77(+/-10%) Style No.-WD326A	1 pc.	Shell:100% silk printed woven fabric, GSM:50(+/-10%), width-50" Lining: 100% Polyester woven fabric, GSM:77(+/-10%), width-58"	Shell@7.83 Sq. meter per piece Lining@3.54 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.274	M/s Orient Craft Pvt. Ltd., New Delhi
NC 12/AM-13, dt.28.06.2012	File No.01/84/162/461/AM-11/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to submerging of fabric for making quilt and due to 'gathering' in all four side of the quilt side panel nearly 27 cms. (cuttable), the requirement of fabric will be on higher side. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Quilt size-150 cms X 200 cms, made from 82% Rayon, 18% Silk velvet Dyed fabric, GSM-180+/- 10% and 100% Silk Habotai dyed fabric, GSM-42+/- 10% and cotton fabric, Style: Souffle quilt.	1 pc.	82% Rayon, 18% Silk velvet dyed fabric, GSM-180+/- 10%	3.29 meter piece	Sq. per
			100% Silk Habotai dyed fabric, GSM-42+/- 10%	2.153 meter piece.	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.275	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/258/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain presented the sample and explained the details of the case before the Committee. The Committee observed that due to seamless lumping fall of the garment, the requirement of fabric will

be on higher side. Accordingly, Committee as per sample and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies blouse with sequins Shell: Made of 100% Polyester dyed woven fabric, GSM:92(+/-10%) Lining: Made of 100% Polyester woven fabric, GSM:110(+/-10%) Style No.-716193	1 pc.	Shell:100% Polyester solid dyed woven fabric, GSM:92(+/-10%), width-55" Lining: 100% Polyester woven fabric, GSM:110(+/-10%), width-60"	Shell @ 1.843 Sq. meter per piece Lining @ 1.10 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.276	M/s Orient Craft Pvt. Ltd., New Delhi
NC 12/AM-13, dt.28.06.2012	File No.01/84/162/171/AM-12/DES-V
Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to submerging of fabric, the requirement of fabric is higher. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Quilted Bed Spread size-240cmsX260cms made from 100% Polyester fabric, GSM-95+/-10% (Imported), 55% Linen 45% Cotton, GSM-195+/-10% (indigenous) and 100% Cotton woven fabric, GSM-114+/-10% (indigenous), Style-Seer Sucker Bed Spread.	1 pc.	100% Polyester woven fabric, GSM-93+/-10%, Width 57"	8.62 meter piece	Sq. per
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.277	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/045/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to running flanges and submerging of fabric, the requirement of fabric is higher. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilt size 150X200 Cms made from 100% Silk Habutai fabric GSM-43+/-10% and 82% Rayon 18% Silk Velvet Dyed fabric, GSM-180+/-10% (Style: Flange Quilt)	1 pc.	100% Silk Habutai fabric GSM-43+/-10%	1.41 Sq. meter per piece
			82% Rayon 18% Silk Velvet Dyed fabric, GSM-180+/-10%	4.15 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.278	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/378/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Due to double lining of fabric, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls dress with self lining made from 100% Polyester dyed woven fabric, GSM-60+/-10%, Style No.CA-80-95	1 pc.	100% Polyester dyed woven fabric, GSM-60+/-10%, width-56"	4.82 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.279	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/529/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(26)

Case No.280	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/329/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264385 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain presented the sample and explained the details of the case before the Committee. Accordingly, Committee as per sample and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies' cape made from 42% Cupro, 31% Cotton, 27% Linen woven fabric, GSM-184+/-10%, Style No. SJ249153WN	1 pc.	42% Cupro, 31% Cotton, 27% Linen woven fabric, GSM-184+/-10%	4.03 Sq. meter per piece.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.281	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/046/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(28)

Case No.282	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/219/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264384 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(29)

Case No.283	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/220/AM-11/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(30)

Case No.284	M/s Orient Craft Ltd., Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/136/AM-11/DES-V
Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilt Cover, Size-71”X91” made from 100% Linen dyed washed finished Fabric, GSM-180+/-10%	1 pc.	100% Linen dyed washed finished woven Fabric, GSM-180+/-10%	7.03 Sq. meter per piece
2.	Quilt Cover, Size-96”X96” made	1 pc.	100% Linen dyed washed	9.21 Sq. meter

	from 100% Linen dyed washed woven Fabric, GSM-180+/-10%		finished woven Fabric, GSM-180+/-10%	per piece
3.	Quilt Cover, Size-114''X96'' made from 100% Linen dyed washed Fabric, GSM-180+/-10%	1 pc.	100% Linen dyed washed finished woven Fabric, GSM-180+/-10%	10.99 Sq. meter per piece
4.	Sham, Size-14''X22'' made of 100% Linen dyed washed woven Fabric, GSM-180+/-10%	1 pc.	100% Linen dyed washed finished woven Fabric, GSM-180+/-10%	0.80 Sq. meter per piece
5.	Sham, Size-20''X34'' made of 100% Linen dyed washed woven Fabric, GSM-180+/-10%	1 pc.	100% Linen dyed washed finished woven Fabric, GSM-180+/-10%	1.66 Sq. meter per piece
6.	Sham, Size-20''X28'' made of 100% Linen dyed washed woven Fabric, GSM-180+/-10%	1 pc.	100% Linen dyed washed finished woven Fabric, GSM-180+/-10%	1.437 Sq. meter per piece
7.	Sham, Size-26''X26'' made of 100% Linen dyed washed woven Fabric, GSM-180+/-10%	1 pc.	100% Linen dyed washed finished woven Fabric, GSM-180+/-10%	1.56 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(31)

Case No.285	M/s Gaurav International, Gurgaon
NC 12/AM-13, dt. 28.06.2012	File No.01/84/162/1106/AM-08/DES- V
Ratification of input output norms against Advance Authorization No.0510213579 dated 14.12.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there was typographical error in the minutes of NC meeting No.06/AM-13, held on 17.05.2012 in this case and in the description of export and import item No.3, 'dyed' was mentioned in place of 'bleached'. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to correct the typographical error in the minutes of NC meeting No.06/AM-13, held on 17.05.2012 in this case and in the description of export and import item No.3, 'bleached' may be read in

place of 'dyed'.

(32)

Case No.286	M/s Richa & Co., New Delhi
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/340/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization No.0510314950 dated 18.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/37/2012-13/Hosy., dated 27.06.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies jacket made of 66% Cotton 34% Polyester dyed woven fabric, GSM-240+/-10% (missy) (Style No.4013335)	4655 Nos.	66% Cotton 34% Polyester dyed woven fabric, GSM-240+/-10%	2.32 Sq. meter per piece
			100% Polyester dyed woven fabric, GSM-50+/-10%	1.67 Sq. meter per piece
2.	Ladies jacket made of 66% Cotton 34% Polyester dyed woven fabric, GSM-240+/-10% (petite) (Style No.4013335P)	324 Nos.	66% Cotton 34% Polyester dyed woven fabric, GSM-240+/-10%	2.32 Sq. meter per piece
			100% Polyester dyed woven fabric, GSM-50+/-10%	1.67 Sq. meter per piece
3.	Ladies jacket made of 66% Cotton 34% Polyester dyed woven fabric, GSM-240+/-10% (women) (Style No.4013335L)	1207 Nos.	66% Cotton 34% Polyester dyed woven fabric, GSM-240+/-10%	2.65 Sq. meter per piece
			100% Polyester dyed woven fabric, GSM-	1.92 Sq. meter per piece

		50+/-10%	
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(33)

Case No.287	M/s. Gaurav International, Gurgaon.
NC 12/AM-13, dt. 28.06.2012	File No.01/84/50/85/AM-12/DES- V
Ratification of input output norms in respect of Advance Authorisation No.0510295222 dated 30.06.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/39/2012-13/Hosy., dated 27.06.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Tank Top made of 100% Polyester dyed woven fabric, GSM-100+/-10% (Style No.870929/866028)	17,200 Nos.	100% Polyester dyed woven fabric, GSM-100+/-10%	1.50 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
